HIGH COURT AT CALCUTTA STATEMENT FOR THE MONTH OF DECEMBER, 2019

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY AS ON 31.12.2019

APPELLATE SIDE

Description of	Total Pending at the	Total Institution	Total Disposal	Total Pending
Cases	beginning of the	during the month	during the month	as on
	month			31.12.2019
CIVIL	170039	3571	3094	170516
CRIMINAL	38302	1766	1610	38458
TOTAL	208341	5337	4704	208974